

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:712
ANSWERED ON:25.11.2011
NTPC POWER PLANT
Patle Kamla Devi

Will the Minister of POWER be pleased to state:

- (a) whether the National Thermal Power Corporation Limited (NTPC) has signed any Memorandum of Understanding (MoU) with State Governments of Karnataka and Chhattisgarh for setting up of a power plant;
- (b) if so, the details thereof;
- (c) whether site inspection and soil testing have been done for the site;
- (d) if so, the details thereof; and
- (e) the time by which the work on the plant is likely to be started?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

- (a) & (b): Yes, Madam. NTPC has signed an MOU with the Government of Karnataka & Power Company of Karnataka Limited (PCKL) on 12.01.2009 to establish a 4000 MW coal based thermal power project at Kudgi in Bijapur district of Karnataka. MOU has also been signed with Government of Chhattisgarh on 12.07.2009 for setting up of a 4000 MW coal based thermal power project at Lara in Raigarh district of Chhattisgarh.
- (c): Yes, Madam.
- (d): The topographical survey and preliminary Geo-tech investigation for the main plant area land have been carried out for both sites.
- (e): The placement of award is expected in the financial year 2011-12 after getting possession of entire land, environment & forest clearance and other statutory clearances.